|      | Annexure 8   |  |                       |                            |                   |                           |                         |   |                                |  |                          |                      |                                 |                        |                          |  |
|------|--|--|-----------------------|----------------------------|-------------------|---------------------------|-------------------------|---|--------------------------------|--|--------------------------|----------------------|---------------------------------|------------------------|--------------------------|--|
|      | Name of the Corporate debtor: M/s. Hindusthan Ispat Private Limited; Date of commencement of CIRP: 23.02.2021; List of Creditors as on: 23.04.2021 |  |                       |                            |                   |                           |                         |   |                                |  |                          |                      |                                 |                        |                          |  |
|      |  |  |                       |                            |                   | List of opera             | tional creditors (other | than workmen and                          | employees and Gove             | rnment Dues)                                 |                          |                      |                                 |                        |                          |  |
| S No |  |  | Identificati<br>on No | Details of claims received |                   | Details of claim admitted |                         |   |                                |  |                          | Amount of Contingent | Amount of any mutual            | Amount of<br>Claim Not | Amount of<br>claim under |  |
|      | No   | Name of the creditor                   |                       | Date of<br>Receipt         | Amount<br>Claimed | Amount of claim admitted  | Nature of claim         | Amount covered<br>by Security<br>Interest | Amount covered by<br>Guarantee | Whether related party?                       | % of voting share in COC | 1 '                  | dues, that<br>may be set<br>off | 1                      | verification             |  |
| :    | 2  | RNJ Commodities Private Limited        | 2                     | 05-03-2021                 | 34499980          | 0                         | Operational Creditor    | NIL                                       | No                             | No as per information available to IRP       | Nil                      |                      | NIL                             | 3,44,99,980            | ı                        |  |
|      | 3  | VS Ferrous Enterprises Private Limited | 3                     | 05-03-2021                 | 430444            | 0                         | Operational Creditor    | NIL                                       | No                             | No as per<br>information<br>available to IRP | Nil                      |                      | NIL                             | 4,30,444               | -                        |  |
|      |  | Total                                  |                       |                            | 34930424          | 0                         |                         |   |                                |  |                          |                      |                                 | 3,49,30,424            | -                        |  |